

MINUTES OF THE MEETING No. 26/08 HELD ON 10.10.2007
UNDER THE CHAIRMANSHIP OF Shri S.K. Prasad, Addl. DGFT.

- **The 26/08 meeting of Norms Committee was held on 10.10.2007 under the Chairmanship of Shri S.K. Prasad, Addl. DGFT.**

- The Committee first considered minutes of the NC meeting No. 25/08 for confirmation and confirmed and adopted the same without any change.

Case No A-788 NC No.26/08 Dated 10.10.2007	M/s. Tanfac Industries F.No.01/83/162/159/AM08/DES-IV RLA No. 04/24/40/393/AM07 Lic. No. 0410088581 Dt. 27.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No A-789 NC No.26/08 Dated 10.10.2007	M/s. SMI Coated Product (P) Ltd. F.No.01/83/162/158/AM08/DES-IV RLA No. 03/95/40/249/AM08 Lic. No. 0310432729 Dt. 14.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o IPP. Accordingly the case may be re-listed on 7.11.2007.

Case No A-790 NC No.26/08	M/s. Rohan Dyes & Intermediates. F.No.01/83/50/664/AM08/DES-IV
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Dated 10.10.2007	RLA No. 08/24/40/291/AM07 Lic. No. 0810065757 Dt. 4.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No A-791 NC No.26/08 Dated 10.10.2007	M/s. Trail Blazer (I) Ltd. F.No.01/81/50/8/AM08/DES-IV RLA No. 07/24/40/811/AM07 Lic. No. 0710051065 Dt. 3.4.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

Bifurcation in the qty. of printed books and manually and net content of two side coated Art Paper (90 GSM) in both the export product separately.

Accordingly the case may be re-listed on 7.11.2007.

Case No A-792 NC No.26/08 Dated 10.10.2007	M/s. Camphor & Allied Products Ltd. F.No.01/83/50/747/AM08/DES-IV RLA No. 03/94/40/274/AM08 Lic. No. 0310433529 Dt. 22.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants

of comments from the D/o IPP. Accordingly the case may be re-listed on 7.11.2007.

Case No A-793 NC No.26/08 Dated 10.10.2007	M/s. Padmanabh Alloys & Polymers Ltd. F.No.01/81/162/460/AM08/DES-IV RLA No. 52/80/40/3/AM08 Lic. No. 5210021732 Dt. 21.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No A-794 NC No.26/08 Dated 10.10.2007	M/s. Thomson Press (I) Ltd. F.No.01/83/162/758/AM08/DES-IV RLA No. 05/24/40/107/AM08 Lic. No. 0510205793 Dt. 5.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-795 NC No.26/08 Dated 10.10.2007	M/s. United Chemiew F.No.01/83/162/165/AM08/DES-IV RLA No. 08/24/40/137/AM07 Lic. No. 0810066882 Dt. 29.8.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No A-796 NC No.26/08	M/s. Laffans Petrochemicals Ltd.. F.No.01/83/162/166/AM08/DES-IV
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Dated 10.10.2007	RLA No. 03/95/40/111/AM08 Lic.No. 0310433500 Dt.22.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-797 NC No.26/08 Dated 10.10.2007	M/s. S.M. Organics (P) Ltd. F.No.01/83/162/157/AM08/DES-IV RLA No. 05/24/40/291/AM08 Lic. No. 0510206951 Dt. 30.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-798 NC No.26/08 Dated 10.10.2007	M/s. Synergy Natural Care F.No.01/83/162/164/AM08/DES-IV RLA No. 05/24/40/118/AM08 Lic. No. 0510205039 Dt. 18.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-799 NC No.26/08 Dated 10.10.2007	M/s. Synergy Polyb Additives (P) Ltd. F.No.01/83/162/167/AM08/DES-IV RLA No. 05/24/40/886/AM08 Lic. No. 0510202765 Dt. 20.4.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-800 NC No.26/08 Dated 10.10.2007	M/s. Bharat Petroleum Corporation Ltd. F.No.01/83/50/1/AM08/DES-IV RLA No. 03/94/40/112/AM08
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The Committee considered the subject Para 4.4.2 case as per agenda for fixation of Input Output Norms.

Case No A-801 NC No.26/08 Dated 10.10.2007	M/s. Aarem chemicals (P) Ltd. F.No.01/83/50/12/AM08/DES-IV RLA No. 02/24/40/81/AM08 Lic. No. 0210101970 Dt. 29.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-802 NC No.26/08 Dated 10.10.2007	M/s. JOCIL Ltd. F.No.01/83/50/1800/AM07/DES-IV RLA No. 09/24/40/443/AM07 Lic. No. 0910029651 Dt. 13.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-803 NC No.26/08 Dated 10.10.2007	M/s. Mass Dye Chem Pvt. Ltd. F.No.01/83/50/1827/AM07/DES-IV RLA No. 31/24/40/402/AM07 Lic. No. 3110028600 Dt. 16.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-804 NC No.26/08 Dated 10.10.2007	M/s. Amiantit Fiberglass Industries Pvt. Ltd. F.No.01/83/162/638/AM08/DES-IV RLA No. 17/24/40/44/AM08 Lic. No. 1710001713 Dt. 16.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-805 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/154/AM08/DES-IV RLA No. 05/24/40/81/AM08 Lic. No. 0510203157 Dt. 3.5.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-806 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/155/AM08/DES-IV RLA No. 05/24/40/62/AM08 Lic. No. 0510202960 Dt. 26.4.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-807 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/156/AM08/DES-IV RLA No. 05/24/40/201/AM08 Lic. No. 0510204728 Dt. 11.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-808 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/159/AM08/DES-IV RLA No. 05/24/40/320/AM08 Lic. No. 0510206653 Dt. 24.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-809 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/161/AM08/DES-IV RLA No. 05/24/40/365/AM08 Lic. No. 0510207142 Dt. 3.8.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-810 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/160/AM08/DES-IV RLA No. 05/24/40/271/AM08 Lic. No. 0510206746 Dt. 25.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-811 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/162/AM08/DES-IV RLA No. 05/24/40/206/AM08 Lic. No. 0510205068 Dt. 18.6.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-812	M/s.Silver Oak Laboratories Pvt.Ltd.
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NC No.26/08 Dated 10.10.2007	F.No.01/83/162/163/AM08/DES-IV RLA No. 05/24/40/332/AM08 Lic. No. 0510207007 Dt. 31.7.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-813 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/153/AM08/DES-IV RLA No. 05/24/40/69/AM08 Lic. No. 0510203033 Dt. 27.4.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-814 NC No.26/08 Dated 10.10.2007	M/s.Silver Oak Laboratories Pvt.Ltd. F.No.01/83/162/644/AM08/DES-IV RLA No. 05/24/40/90/AM08 Lic. No. 0510203158 Dt. 3.5.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

Case No A-815 NC No.26/08 Dated 10.10.2007	M/s. Sterling Auxilliaris F.No.01/83/162/151/AM08/DES-IV RLA No. 03/95/040/125/AM08 Lic. No. 0310432839 Dated: 15.6.2007
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-816 NC No.26/08 Dated 10.10.2007	M/s. Sterling Auxilliaris F.No.01/83/162/152/AM08/DES-IV RLA No. 03/95/040/269/AM08 Lic. No. 0310433849 Dated: 25.6.2007
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-817 NC No.26/08 Dated 10.10.2007	M/s. Hindalco Industries Ltd. F.No.01/82/50/133/AM07/DES-IV RLA No. 02/24/040/285/AM06 Lic. No. 0210087347 Dated: 21.3.2006
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-818 NC No.26/08 Dated 10.10.2007	M/s. Dujodwala Products Ltd. F.No.01/83/50/476/AM07/DES-IV RLA No. 03/94/40/512/AM07 Lic. No. 0310423972 Dt. 22.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-819 NC No.26/08 Dated 10.10.2007	M/s. Kumar Organic Products Ltd. F.No.01/83/50/1685/AM07/DES-IV RLA No. 07/24/40/ 761/AM07 Lic. No. 0710050236 Dt. 22.2.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-820 NC No.26/08 Dated 10.10.2007	M/s. Gujarat Boron Derivatives Pvt. Ltd. F.No.01/83/50/ /AM08/DES-IV RLA No. 34/24/40/297/AM07 Lic.No. 3410018451 Dt. 30.3.2007.
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- The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No A-821 NC No.26/08 Dated 10.10.2007	M/s. Anus Labs Ltd. F.No.01/83/50/ 414/AM08/DES-IV RLA No. 9/24/40/414/AM07 Lic.No. 091002909 Dt. 12.1.2007.
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- The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No A-822 NC No.26/08 Dated 10.10.2007	M/s. Hindustan Plantinum Pvt. Ltd.. F.No.01/83/50/70/AM08/DES-IV RLA No. 03/94/40/70/AM08 Lic. No. 0310430579 Dt. 24.5.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-823 NC No.26/08 Dated 10.10.2007	M/s. Hindustan Plantinum Pvt. Ltd.. F.No.01/83/50/1017/AM08/DES-IV RLA No. 03/94/40/1017/AM07 Lic. No. 0310422386 Dt. 8.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-824 NC No.26/08 Dated 10.10.2007	M/s. Achmechem Ltd. F.No.01/83/50/279 /AM08/DES-IV RLA No. 34/24/40/279/AM07 Lic.No. 3410018247 Dt. 6.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No A-825 NC No.26/08 Dated 10.10.2007	M/s. Century Textile & Industries F.No.01/83/50/326/AM07/DES-IV RLA No. 02/24/40/ 326/AM07 Lic. No. 0210098741 Dt. 2.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Justification for 50% wastage.
2. Production of item of export under reference and corresponding consumption of water paper for last 2 years duly certified by Central Excise.

Accordingly the case may be re-listed on 7.11.2007.

Case No A-826 NC No.26/08 Dated 10.10.2007	M/s. Organon (India) Ltd. F.No.01/83/50/25 /AM08/DES-IV RLA No. 02/24/40/25/AM08 Lic.No. 0210100542 Dt. 4.5.2007.
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- The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-827 NC No.26/08 Dated 10.10.2007	M/s. Pankaj Trading Co. F.No.01/83/50/227/AM07/DES-IV RLA No. 03/24/40/1344/AM07
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-828 NC No.26/08 Dated 10.10.2007	M/s. Pankaj Tading Co. F.No.01/83/50/228/AM07/DES-IV RLA No. 03/94/40/ 1369/AM07 Lic. No. 0310418816 Dt. 8.2.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-829 NC No.26/08 Dated 10.10.2007	M/s. Gandhi Industrial Corporation Mumbai F.No.01/83/50/ 1836 /AM07/DES-IV RLA No. 03/94/40/1454/AM07 Lic.No. 0310423776 Dt. 21.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No A-830 NC No.26/08 Dated 10.10.2007	M/s. Integrated Fire Protection Pvt. Ltd. F.No.01/83/50/322/AM08/DES-IV RLA No. 02/24/40/ 322/AM07 Lic. No. 0210098202 Dt. 15.2.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-831 NC No.26/08 Dated 10.10.2007	M/s. Anthea Aromatics Pvt. Ltd. F.No.01/83/50/1238 /AM08/DES-IV RLA No. 03/94/40/1238/AM07 Lic.No. 0310419385 Dt. 13.2.2007.
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- The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No C-58 NC No.26/08 Dated 10.10.2007	M/s. DCM Shriram Industries Ltd. F.No.01/83/162/286 /AM08/DES-IV
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- The Committee considered the case as per agenda for modification of Standard Input Output Norms at Sr. No. A 3011.

Case No D-10 NC No.26/08 Dated 10.10.2007	M/s. SIEL Chemicals Complex F.No.01/83/162/688 /AM08/DES-IV
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- The Committee considered the case as per agenda for DEPB benefits on time barred and misplaced shipping Bills.

Case No A-409 NC No.26/08 Dated 10.10.2007	M/s.. Ornet Intermediates Ltd. F.No.01/83/50/342 /AM08/DES-IV RLA No. 08/24/40/13/AM07 Lic.No. 0810064875 Dt. 16.5.2007.
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- The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No M-410 NC No.26/08 Dated 10.10.2007	M/s. Privi Organics Ltd. F.No.01/83/50/265 /AM07/DES-IV RLA No. 03/95/40/272/AM07 Lic.No. 0310383683 Dt. 8.6.2006.
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- The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms

Case No M-411 NC No.26/08 Dated 10.10.2007	M/s. Solarson Chemicals Taloja (P) Ltd. F.No.01/83/162/289/AM08/DES-IV Adv. Lic. No. 0310264533 dt. 21.4.2004
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- The Committee considered the case as per agenda for revalidation of the above mentioned adv. Lic.

The Committee considered the case as per agenda and after deliberation it was decided to call for a report from RLA regarding fulfillment of Export Obligation. Accordingly the case may be re-listed on 18.7.2007.

Case No M-412 NC No.26/08 Dated 10.10.2007	M/s. Ajanta Offset & Packaging Ltd. F.No.01/87/50/386/AM07/DES-IV RLA No. 05/24/40/82/AM07 Lic. No. 0510187017 Dt. 19.7.2006.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No M-413 NC No.26/08 Dated 10.10.2007	M/s. Redox Pharmachem (P) Ltd. F.No.01/83/50/535/AM06/DES-IV RLA No. 05/24/40/635/AM06 Lic. No. 0510171485 Dt. 8.12.2005.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No M-414 NC No.26/08 Dated 10.10.2007	Nil
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Case No M-415 NC No.26/08 Dated 10.10.2007	M/s. Birla NGK Instulators Ltd. F.No.01/83/162/13/AM08/DES-IV RLA No. 02/24/168/426/AM07 Lic. No. 0210069178 Dt. 3.9.2004.
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The Committee considered the case as per agenda for revalidation of above mentioned adv. Lic.

Case No A-416 NC No.26/08 Dated 10.10.2007	M/s. Bodal Chemicals Ltd. F.No.01/83/50/328/AM08/DES-IV RLA No. 08/24/40/39/AM08 Lic. No. 0810064848 Dt. 16.5.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No A-417 NC No.26/08 Dated 10.10.2007	M/s. Choksi Pigments, Ahmedabad F.No.01/83/50/553/AM08/DES-IV RLA No. 08/80/40/379/AM06 Lic. No. 0810052385 Dt. 28.11.2005.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No A-418 NC No.26/08	M/s. Hindustan Plantinum Pvt. Ltd.. F.No.01/83/50/1882/AM07/DES-IV
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Dated 10.10.2007	RLA No. 03/94/40/1308/AM07 Lic. No. 0310424464 Dt. 27.3.2007.
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-419 NC No.26/08 Dated 10.10.2007	M/s. Sterling Auxiliaries Pvt. Ltd. F.No.01/83/162/789/AM08/DES-IV RLA No. 03/95/040/16/AM08 Lic. No. 0310432839 Dated: 15.6.2007
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-420 NC No.26/08 Dated 10.10.2007	M/s. Sterling Auxiliaries Pvt. Ltd. F.No.01/83/162/790/AM08/DES-IV RLA No. 03/95/040/1623/AM08 Lic. No. 0310427819 Dated: 25.4.2007
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The Committee considered the subject Para 4.7 case as per agenda for fixation of Input Output Norms.

Case No A-421 NC No.26/08 Dated 10.10.2007	M/s. United Phosphorus Ltd. F.No.01/83/162/787/AM07/DES-IV RLA No. 03/22/040/220/AM05 Lic. No. 0310275755 Dated: 21.6.2004
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The Committee considered the case as per agenda for revalidation of Adv. Lic. No. mentioned above.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Type of paper and paper board to be imported under coated or uncoated if both bifurcation in qty. of the same.

Accordingly the case may be re-listed on 7.11.2007.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Specification and sample of plastic comb
2. Sample of export product.

Accordingly the case may be re-listed on 7.11.2007.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Bifurcation in the qty. of pulp and paper waste.
2. Specification of latex and its DRC.
3. Name of bleaching chemicals.
4. % wastage claimed.
5. Production for last 2 years of item of export under reference and corresponding consumption of raw material duly certified by Central Excise.

Accordingly the case may be re-listed on 7.11.2007.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Justification for use of high qty. of Frits.
2. Production and consumption of last one year duly certified by Central Excise.

Accordingly the case may be re-listed on 7.11.2007.

26-53-61

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Weight of export product.
2. Nett content of paper and ***** in export.

Accordingly the case may be re-listed on 7.11.2007.

Directorate General of Foreign Trade
Ministry of Commerce & Industry, Maulana Azad Road, Udyog Bhawan New Delhi -110011

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 27/83-ALC1/2007 **MEETING DATE** : 10.10.2007

Case No.: 31/45/87-ALC1/2005	Party Name:SARA LEE HOUSEHOLD & BODY CARE INDIA PRIVATE LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
HQ File :01/87/050/01323/AM06/	RLA File :04/24/040/00514/AM06/	Lic.No/Date:0410078385 02.02.2006	Defer Date:

1	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		
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2	Case No.:17/7/80-ALC2/2006	Party Name:NTF (INDIA) PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/80/050/00055/AM07/	RLA File :05/24/040/01050/AM06/	Lic.No/Date:0510180936 18.04.2006	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.11.2007.			

3	Case No.:38/15/83-ALC1/2006	Party Name:VEE KAY VIKRAM & CO	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00287/AM07/	RLA File :08/24/040/00060/AM07/	Lic.No/Date:0810057281 14.06.2006	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.11.2007.			

4	Case No.:38/22/83-ALC1/2006	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/83/050/00471/AM07/	RLA File :05/24/040/00342/AM07/	Lic.No/Date:0510187336 24.07.2006	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

5	Case No.: 30/23/81-ALC2/2006	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/81/050/00346/AM07/	RLA File :05/24/040/00354/AM07/	Lic.No/Date:0510188398 07.08.2006	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.11.2007.			

6	Case No.: 27/26/83-ALC1/2006	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00656/AM07/	RLA File :03/95/040/00642/AM07/	Lic.No/Date:0310399067 12.09.2006	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PNG..). Accordingly the case may be re-listed on 7.11.2007.			

7	Case No.: 13/36/83-ALC1/2006	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/83/050/00773/AM07/	RLA File :03/95/040/00576/AM07/	Lic.No/Date:0310402842 06.10.2006	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

8	Case No.: 23/31/83-ALC1/2006	Party Name:NAGAR HAVELI PERFUMES & AROMATIS	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00792/AM07/	RLA File :03/95/040/00890/AM07/	Lic.No/Date:0310404165 13.10.2006	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

9	Case No.:26/31/83-ALC1/2006	Party Name:SRF LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00797/AM07/	RLA File :05/24/040/00463/AM07/	Lic.No/Date:0510192659 13.10.2006	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm. Accordingly the case may be re-listed on 31.10.2007.			

10	Case No.:3/38/87-ALC1/2006	Party Name:ASSOCIATE EXPORTS,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/87/050/00669/AM07/	RLA File :03/94/040/00739/AM07/	Lic.No/Date:0310405796 30.10.2006	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

11	Case No.:25/35/81-ALC2/2006	Party Name:VALEO FRICTION MATERIALS INDIA LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/81/050/00616/AM07/	RLA File :04/24/040/00300/AM07/	Lic.No/Date:0410085395 08.11.2006	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:4/47/80-ALC2/2006	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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12	HQ File :01/80/050/01064/AM07/	RLA File :22/24/040/00277/AM07/	Lic.No/Date:2210006299 14.12.2006	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007				

13	Case No.:47/44/82-ALC1/2006	Party Name:CHEMIESYNTH (VAPI)LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/82/050/01521/AM07/	RLA File :03/94/040/00999/AM07/	Lic.No/Date:0310414509 04.01.2007	Defer Date:
Decision : Withdrawn already rejected in NC dt.12.9.2007				

14	Case No.:9/45/87-ALC1/2006	Party Name:A.R.THERMOSETS PVT.LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/87/050/00871/AM07/	RLA File :06/81/040/00019/AM07/	Lic.No/Date:0610011625 05.01.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PNG..). Accordingly the case may be re-listed on 7.11.2007.				

15	Case No.:10/45/87-ALC1/2006	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/87/050/00929/AM07/	RLA File :03/94/040/01070/AM07/	Lic.No/Date:0310415546 11.01.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

16	Case No.:10/48/87-ALC1/2006	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/87/050/00895/AM07/	RLA File :31/24/040/00353/AM07/	Lic.No/Date:3110027840 16.01.2007	Defer Date:07.11.2007

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm. Accordingly the case may be re-listed on 7.11.2007.

17	Case No.: 3/50/87-ALC1/2006	Party Name:AKZO NOBEL COATINGS INDIA PVT LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Rejected
	HQ File :01/87/050/00914/AM07/	RLA File :07/24/040/00624/AM07/	Lic.No/Date:0710049667 19.01.2007	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

18	Case No.: 8/47/82-ALC1/2006	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/82/050/01641/AM07/	RLA File :03/94/040/01150/AM07/	Lic.No/Date:0310417028 23.01.2007	Defer Date:07.11.2007
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

19	Case No.: 3/46/83-ALC1/2006	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Rejected
	HQ File :01/83/050/01172/AM07/	RLA File :04/24/040/00416/AM07/	Lic.No/Date:0410087161 25.01.2007	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to letter issued by C&PC (Ch.) dt. 14.5.2007. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

20	Case No.: 4/46/83-ALC1/2006	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Rejected
	HQ File :01/83/050/01173/AM07/	RLA File :04/24/040/00417/AM07/	Lic.No/Date:0410087162 25.01.2007	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to letter issued by C&PC (Ch.) dt. 14.5.2007. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

21	Case No.: 2/9/83-ALC1/2007	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Rejected
	HQ File :01/83/050/01259/AM07/	RLA File :05/24/040/00946/AM07/	Lic.No/Date:0510199601 15.02.2007	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to letter issued by C&PC (Ch.) dt. 14.5.2007. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

22	Case No.: 3/17/83-ALC1/2007	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Rejected
	HQ File :01/83/050/01258/AM07/	RLA File :05/24/040/00945/AM07/	Lic.No/Date:0510199599 15.02.2007	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to letter issued by C&PC (Ch.) dt. 14.5.2007. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

	Case No.: 37/2/80-ALC2/2007	Party Name:CARBORANDUM UNIVERSAL LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
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23

HQ File :01/80/050/01501/AM07/	RLA File :04/24/040/00390/AM07/	Lic.No/Date:0410088289 14.03.2007	Defer Date:07.11.2007
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. weight of each export product separately. 2. Details of import + indigenous input for 1 kg. of each export product separately . 3. Net content of each imported input of 1 kg. of export product separately 4. Details specification of grains & GSM abrasive paper. Accordingly the case may be re-listed on 7.11.2007.			

24

Case No.:38/2/80-ALC2/2007	Party Name:CARBORANDUM UNIVERSAL LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
HQ File :01/80/050/01502/AM07/	RLA File :04/24/040/00391/AM07/	Lic.No/Date:0410088290 14.03.2007	Defer Date:07.11.2007
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. weight of each export product separately. 2. Details of import + indigenous input for 1 kg. of each export product separately . 3. Net content of each imported input of 1 kg. of export product separately 4. Details specification of grains & GSM abrasive paper. Accordingly the case may be re-listed on 7.11.2007.			

Case No.:5/9/83-ALC1/2007	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
HQ File :01/83/050/01340/AM07/	RLA File :05/24/040/01001/AM07/	Lic.No/Date:0510201014	Defer Date:

25

Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

26

Case No.:2/9/85-ALC3/2007

Party Name:B & A MULTIWALL
PACKAGING LTD.

Meet No/Date:27/83-ALC1/2007
10.10.2007

Status:Deffered
and Re-indexed

HQ File :01/85/050/00257/AM07/

RLA File :02/24/040/00372/AM07/

Lic.No/Date:0210099522
29.03.2007

Defer
Date:07.11.2007

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Weight of export product.
2. Nett content of paper and lamination in export.

Accordingly the case may be re-listed on 7.11.2007.

27

Case No.:4/22/83-ALC1/2007

Party Name:SILVER OAK
LABORATORIES PVT.LTD.

Meet No/Date:27/83-ALC1/2007
10.10.2007

Status:Deffered
and Re-indexed

HQ File :01/83/050/00020/AM08/

RLA File :05/24/040/01047/AM07/

Lic.No/Date:0510201929
30.03.2007

Defer
Date:07.11.2007

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .

1. Net weight of each export product separately (without packing material)
2. copy of approval formulaton under Drug and Cosmetic Act.
3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation

Accordingly the case may be re-listed on 7.11.2007.

28	Case No.:5/22/83-ALC1/2007	Party Name:SOUTHERN PETROCHEMICAL IND. CORPN. LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00043/AM08/	RLA File :04/24/040/00444/AM07/	Lic.No/Date:0410088829 05.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

29	Case No.:9/17/83-ALC1/2007	Party Name:T VISMAIL HAJI & CO	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/83/050/00066/AM08/	RLA File :07/24/040/00762/AM07/	Lic.No/Date:0710051136 09.04.2007	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

30	Case No.:6/22/83-ALC1/2007	Party Name:KAJARIA CERAMICS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00126/AM08/	RLA File :05/24/040/01035/AM07/	Lic.No/Date:0510202579 17.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. Justification for use of high qty. of Frits. 2. Production and consumption of last one year duly certified by Central Excise.			

Accordingly the case may be re-listed on 7.11.2007.

31	Case No.:14/17/83-ALC1/2007	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00136/AM08/	RLA File :05/24/040/00990/AM07/	Lic.No/Date:0510202658 18.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm. Accordingly the case may be re-listed on 7.11.2007.			

32	Case No.:7/22/83-ALC1/2007	Party Name:SUD-CHEMIE INDIA PVT LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00145/AM08/	RLA File :10/24/040/00161/AM07/	Lic.No/Date:1010026274 19.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

33	Case No.:9/22/83-ALC1/2007	Party Name:SYNERGY POLY ADDITIVES PVT.LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00165/AM08/	RLA File :05/24/040/00950/AM07/	Lic.No/Date:0510202767 20.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

34	Case No.:29/8/80-ALC2/2007	Party Name:BARODA AGRO CHEMICALS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/80/050/00062/AM08/	RLA File :34/24/040/00002/AM08/	Lic.No/Date:3410018659 25.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks			

for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007

35	Case No.:10/22/83-ALC1/2007	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00221/AM08/	RLA File :05/24/040/00066/AM08/	Lic.No/Date:0510203034 27.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. Net weight of each export product separately (without packing material) 2. copy of approval formulaton under Drug and Cosmetic Act. 3. Calculation sheet to arrive at the qty. of raw material asked for on the basis of approved formulation Accordingly the case may be re-listed on 7.11.2007.			

36	Case No.:12/13/83-ALC1/2007	Party Name:STP LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00212/AM08/	RLA File :02/24/040/00019/AM08/	Lic.No/Date:0210100365 27.04.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Deptt. of DC (SSI). Accordingly the case may be re-listed on 7.11.2007.			

37	Case No.:16/9/83-ALC1/2007	Party Name:ASSOCIATE EXPORTS,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Rejected
	HQ File :01/83/050/00241/AM08/	RLA File :03/94/040/00101/AM08/	Lic.No/Date:0310428559 03.05.2007	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to close the case as the firm has not given reply of the deficiency letter issued by this office.			

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

38	Case No.:25/17/83-ALC1/2007	Party Name:VIC INDUSTRIES,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00280/AM08/	RLA File :17/24/040/00011/AM08/	Lic.No/Date:1710001639 08.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

39	Case No.:26/17/83-ALC1/2007	Party Name:VIC INDUSTRIES,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00281/AM08/	RLA File :17/24/040/00012/AM08/	Lic.No/Date:1710001640 08.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

40	Case No.:12/22/83-ALC1/2007	Party Name:GUJARAT BORON DERIVATIVES PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00278/AM08/	RLA File :34/24/040/00018/AM08/	Lic.No/Date:3410018757 09.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

41	Case No.:13/22/83-ALC1/2007	Party Name:GUJARAT BORON DERIVATIVES PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00279/AM08/	RLA File :34/24/040/00019/AM08/	Lic.No/Date:3410018758 09.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks			

for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

42	Case No.:14/22/83-ALC1/2007	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00296/AM08/	RLA File :03/95/040/00071/AM08/	Lic.No/Date:0310429030 10.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

43	Case No.:20/18/83-ALC1/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00346/AM08/	RLA File :17/24/040/00016/AM08/	Lic.No/Date:1710001646 16.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

44	Case No.:16/13/83-ALC1/2007	Party Name:ATUL LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00332/AM08/	RLA File :08/24/040/00003/AM08/	Lic.No/Date:0810064852 16.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

45	Case No.:9/12/80-ALC2/2007	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/80/050/00115/AM08/	RLA File :31/24/040/00041/AM08/	Lic.No/Date:3110029227 16.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks			

for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

46	Case No.:1/22/83-ALC1/2007	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/00364/AM08/	RLA File :02/24/040/00033/AM08/	Lic.No/Date:0210100892 18.05.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-V (TEXTTLE)			

47	Case No.:15/22/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00381/AM08/	RLA File :17/24/040/00020/AM08/	Lic.No/Date:1710001648 21.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

48	Case No.:4/14/80-ALC2/2007	Party Name:BANCO PRODUCTS (INDIA) LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Approved
	HQ File :01/80/050/00128/AM08/	RLA File :34/24/040/00009/AM08/	Lic.No/Date:3410018827 23.05.2007	Defer Date:
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of verbal comments offered by him the Committee decided to approve the case as applied for on repeat basis in terms of decsion of NC meeting no. Dt. (Case No.). RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:40/16/83-ALC1/2007	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HO File :01/83/050/00420/AM08/	RI A File :03/95/040/00106/AM08/	I ic No/Date:0310430314	Defer

49			23.05.2007	Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

50	Case No.:41/16/83-ALC1/2007	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00421/AM08/	RLA File :03/95/040/01563/AM07/	Lic.No/Date:0310430315 23.05.2007	Defer Date:09.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

51	Case No.:42/16/83-ALC1/2007	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00423/AM08/	RLA File :03/95/040/01651/AM07/	Lic.No/Date:0310430316 23.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

52	Case No.:19/13/83-ALC1/2007	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00403/AM08/	RLA File :30/24/040/00004/AM08/	Lic.No/Date:3010051934 28.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.:2/15/85-ALC3/2007	Party Name:B & A MULTIWALL PACKAGING LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/85/050/00028/AM08/	RLA File :02/24/040/00052/AM08/	Lic.No/Date:0210101158	Defer

		29.05.2007	Date:07.11.2007
53	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. Weight of export product. 2. Nett content of paper and lamination in export. Accordingly the case may be re-listed on 7.11.2007.		

54	Case No.: 35/18/83-ALC1/2007	Party Name:APURVA BUILD CARE TECHNOLOGIES PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00472/AM08/	RLA File :03/94/040/01483/AM07/	Lic.No/Date:0310431192 31.05.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). In this case a D/L issued by C&PC (PC div.) on 16.9.2007.Accordingly the case may be re-listed on 7.11.2007.			

55	Case No.: 17/22/83-ALC1/2007	Party Name:TARAK CHEMICALS PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00444/AM08/	RLA File :34/24/040/00038/AM08/	Lic.No/Date:3410018873 01.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

56	Case No.: 40/18/83-ALC1/2007	Party Name:ROSSARI BIOTECH	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00488/AM08/	RLA File :03/95/040/00213/AM08/	Lic.No/Date:0310431593 05.06.2007	Defer Date:07.11.2007

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007

57	Case No.: 2/22/83-ALC1/2007	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00483/AM08/	RLA File :02/24/040/00073/AM08/	Lic.No/Date:0210101377 07.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

58	Case No.: 21/22/83-ALC1/2007	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00532/AM08/	RLA File :03/95/040/00184/AM08/	Lic.No/Date:0310432274 11.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

59	Case No.: 25/22/83-ALC1/2007	Party Name:SCOTTISH CHEMICAL INDUSTRIES	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00578/AM08/	RLA File :03/95/040/01570/AM07/	Lic.No/Date:0310432478 13.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

60	Case No.: 26/22/83-ALC1/2007	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00580/AM08/	RLA File :03/95/040/00076/AM08/	Lic.No/Date:0310432505 13.06.2007	Defer Date:07.11.2007

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007

61	Case No.:1/15/85-ALC3/2007	Party Name:B & A MULTIWALL PACKAGING LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/85/050/00037/AM08/	RLA File :02/24/040/00076/AM08/	Lic.No/Date:0210101572 14.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. Weight of export product. 2. Nett content of paper and lamination in export. Accordingly the case may be re-listed on 7.11.2007.			

62	Case No.:19/22/83-ALC1/2007	Party Name:AJANTA OFFSET & PACKAGINGS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00522/AM08/	RLA File :05/24/040/00203/AM08/	Lic.No/Date:0510204897 14.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o IPP Accordingly the case may be re-listed on 7.11.2007.			

63	Case No.:20/22/83-ALC1/2007	Party Name:DCW LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00528/AM08/	RLA File :35/24/040/00008/AM08/	Lic.No/Date:3510021088 15.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC(Ch.) Accordingly the case may be re-listed on 7.11.2007.			

64	Case No.: 37/22/83-ALC1/2007	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00732/AM08/	RLA File :03/95/040/00197/AM08/	Lic.No/Date:0310432840 15.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

65	Case No.: 23/22/83-ALC1/2007	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00573/AM08/	RLA File :34/24/040/00056/AM08/	Lic.No/Date:3410019060 25.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

66	Case No.: 24/22/83-ALC1/2007	Party Name:KAIVAL CHEMICALS P LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00574/AM08/	RLA File :34/24/040/00062/AM08/	Lic.No/Date:3410019061 25.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

67	Case No.: 30/22/83-ALC1/2007	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00648/AM08/	RLA File :03/94/040/00183/AM08/	Lic.No/Date:0310433854 25.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

68	Case No.: 39/22/83-ALC1/2007	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00763/AM08/	RLA File :03/94/040/00264/AM08/	Lic.No/Date:0310434021 26.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

69	Case No.: 116/19/83-ALC1/2007	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00748/AM08/	RLA File :03/95/040/01442/AM07/	Lic.No/Date:0310433951 26.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

70	Case No.: 42/22/83-ALC1/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00778/AM08/	RLA File :03/94/040/00309/AM08/	Lic.No/Date:0310434206 27.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

71	Case No.: 29/22/83-ALC1/2007	Party Name:DCW LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00621/AM08/	RLA File :35/24/040/00002/AM08/	Lic.No/Date:3510021172 28.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

72	Case No.: 31/22/83-ALC1/2007	Party Name:A VIGNON EXIM PVT.LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00652/AM08/	RLA File :03/94/040/00257/AM08/	Lic.No/Date:0310434264 28.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

73	Case No.: 32/22/83-ALC1/2007	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00653/AM08/	RLA File :03/94/040/00204/AM08/	Lic.No/Date:0310434267 28.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

74	Case No.: 33/22/83-ALC1/2007	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00660/AM08/	RLA File :03/94/040/00326/AM08/	Lic.No/Date:0310434365 28.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

75	Case No.: 34/22/83-ALC1/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00661/AM08/	RLA File :03/94/040/00307/AM08/	Lic.No/Date:0310434368 28.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

76	Case No.: 35/22/83-ALC1/2007	Party Name:K.V.FIRE CHEMICALS (I)PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00779/AM08/	RLA File :03/94/040/00201/AM08/	Lic.No/Date:0310434261 28.06.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

77	Case No.: 123/19/83-ALC1/2007	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00789/AM08/	RLA File :03/95/040/00311/AM08/	Lic.No/Date:0310435348 09.07.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

78	Case No.: 36/22/83-ALC1/2007	Party Name:LUBRIZOL INDIA PRIVATE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00705/AM08/	RLA File :03/95/040/00332/AM08/	Lic.No/Date:0310435689 10.07.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

79	Case No.: 43/22/83-ALC1/2007	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/00829/AM08/	RLA File :03/95/040/00382/AM08/	Lic.No/Date:0310437238 24.07.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

80	Case No.:1/27/83-ALC1/2007	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01075/AM08/	RLA File :03/94/040/00542/AM08/	Lic.No/Date:0310441110 28.08.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

81	Case No.:2/27/83-ALC1/2007	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01076/AM08/	RLA File :08/24/040/00142/AM08/	Lic.No/Date:0810066914 30.08.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

82	Case No.:3/27/83-ALC1/2007	Party Name:RATHI DYE CHEM PVT.LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01077/AM08/	RLA File :31/24/040/00187/AM08/	Lic.No/Date:3110030571 30.08.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

83	Case No.:4/27/83-ALC1/2007	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01078/AM08/	RLA File :09/24/040/00230/AM08/	Lic.No/Date:0910031327 31.08.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

84	Case No.:5/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01079/AM08/	RLA File :09/24/040/00234/AM08/	Lic.No/Date:0910031329 31.08.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

85	Case No.:6/27/83-ALC1/2007	Party Name:VANI CHEMICALS & INTERMEDIATES LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01080/AM08/	RLA File :09/24/040/00009/AM08/	Lic.No/Date:0910031330 31.08.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

86	Case No.:7/27/83-ALC1/2007	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01081/AM08/	RLA File :05/24/040/00442/AM08/	Lic.No/Date:0510208407 31.08.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

87	Case No.:8/27/83-ALC1/2007	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01082/AM08/	RLA File :05/24/040/00439/AM08/	Lic.No/Date:0510208408 31.08.2007	Defer Date:10.10.2007

Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.

88	Case No.: 9/27/83-ALC1/2007	Party Name:OM SHREE PHARMACHEM PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01083/AM08/	RLA File :03/95/040/00534/AM08/	Lic.No/Date:0310441537 31.08.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

89	Case No.: 10/27/83-ALC1/2007	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/83/050/01084/AM08/	RLA File :03/94/040/00567/AM08/	Lic.No/Date:0310441545 31.08.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

90	Case No.: 11/27/83-ALC1/2007	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/83/050/01085/AM08/	RLA File :03/94/040/00498/AM08/	Lic.No/Date:0310441550 31.08.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.: 12/27/83-ALC1/2007	Party Name:CIPLA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
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91	HQ File :01/83/050/01086/AM08/	RLA File :03/94/040/00555/AM08/	Lic.No/Date:0310441561 31.08.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.				

92	Case No.:13/27/83-ALC1/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01087/AM08/	RLA File :03/95/040/00402/AM08/	Lic.No/Date:0310441572 31.08.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

93	Case No.:14/27/83-ALC1/2007	Party Name:WAXOILS PRIVATE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01088/AM08/	RLA File :03/95/040/00149/AM08/	Lic.No/Date:0310441575 31.08.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

94	Case No.:15/27/83-ALC1/2007	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01089/AM08/	RLA File :03/95/040/00516/AM08/	Lic.No/Date:0310441579 31.08.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

	Case No.:16/27/83-ALC1/2007	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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95	HQ File :01/83/050/01090/AM08/	RLA File :03/94/040/00538/AM08/	Lic.No/Date:0310441580 31.08.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

96	Case No.:17/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01091/AM08/	RLA File :03/95/040/00544/AM08/	Lic.No/Date:0310441583 31.08.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item				

97	Case No.:18/27/83-ALC1/2007	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01092/AM08/	RLA File :03/95/040/00486/AM08/	Lic.No/Date:0310441475 31.08.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

98	Case No.:19/27/83-ALC1/2007	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01093/AM08/	RLA File :03/95/040/00427/AM08/	Lic.No/Date:0310441528 31.08.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

	Case No.:20/27/83-ALC1/2007	Party Name:UMA ORGANICS PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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99	HQ File :01/83/050/01094/AM08/	RLA File :09/24/040/00206/AM08/	Lic.No/Date:0910031379 03.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

100	Case No.:21/27/83-ALC1/2007	Party Name:UMA ORGANICS PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01095/AM08/	RLA File :09/24/040/00207/AM08/	Lic.No/Date:0910031380 03.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

101	Case No.:22/27/83-ALC1/2007	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01096/AM08/	RLA File :09/24/040/00166/AM08/	Lic.No/Date:0910031381 03.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item				

102	Case No.:23/27/83-ALC1/2007	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01097/AM08/	RLA File :09/24/040/00209/AM08/	Lic.No/Date:0910031382 03.09.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item				

	Case No.:24/27/83-ALC1/2007	Party Name:VASUDHA PHARMA CHEM	Meet No/Date:27/83-ALC1/2007	Status:Transferred
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103		LTD	10.10.2007	to Different Section
	HQ File :01/83/050/01098/AM08/	RLA File :09/24/040/00226/AM08/	Lic.No/Date:0910031383 03.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

104	Case No.:25/27/83-ALC1/2007	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01099/AM08/	RLA File :09/24/040/00229/AM08/	Lic.No/Date:0910031384 03.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

105	Case No.:26/27/83-ALC1/2007	Party Name:HETERO LABS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01100/AM08/	RLA File :09/24/040/00227/AM08/	Lic.No/Date:0910031385 03.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

106	Case No.:27/27/83-ALC1/2007	Party Name:SHARP STATIONERY PRODUCTS	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01101/AM08/	RLA File :08/24/040/00141/AM08/	Lic.No/Date:0810066964 03.09.2007	Defer Date:12.12.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Deptt. of DC (SSI). Accordingly the case may be re-listed on 12.12.2007.			

107	Case No.:28/27/83-ALC1/2007	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01102/AM08/	RLA File :07/24/040/00172/AM08/	Lic.No/Date:0710053150 03.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

108	Case No.:29/27/83-ALC1/2007	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01103/AM08/	RLA File :03/94/040/00521/AM08/	Lic.No/Date:0310441708 03.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

109	Case No.:30/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01104/AM08/	RLA File :09/24/040/00239/AM08/	Lic.No/Date:0910031400 05.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

110	Case No.:31/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01105/AM08/	RLA File :09/24/040/00470/AM07/	Lic.No/Date:0910031401 05.09.2007	Defer Date:10.10.2007

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item

111	Case No.: 32/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01106/AM08/	RLA File :09/24/040/00388/AM07/	Lic.No/Date:0910031402 05.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

112	Case No.: 33/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01107/AM08/	RLA File :09/24/040/00192/AM07/	Lic.No/Date:0910031403 05.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

113	Case No.: 34/27/83-ALC1/2007	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01108/AM08/	RLA File :09/21/040/00119/AM08/	Lic.No/Date:0910031404 05.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

	Case No.: 35/27/83-ALC1/2007	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
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114	HQ File :01/83/050/01109/AM08/	RLA File :34/24/040/00089/AM08/	Lic.No/Date:3410019570 05.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

115	Case No.:36/27/83-ALC1/2007	Party Name:BAJAJ HEALTHCARE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01110/AM08/	RLA File :03/94/040/00486/AM08/	Lic.No/Date:0310441914 05.09.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.				

116	Case No.:37/27/83-ALC1/2007	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01111/AM08/	RLA File :03/94/040/00568/AM08/	Lic.No/Date:0310441834 05.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

117	Case No.:38/27/83-ALC1/2007	Party Name:DALAS BIOTECH LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01112/AM08/	RLA File :05/24/040/00451/AM08/	Lic.No/Date:0510208544 05.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

	Case No.:49/27/83-ALC1/2007	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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118	HQ File :01/83/050/01123/AM08/	RLA File :03/95/040/00458/AM08/	Lic.No/Date:0310441849 05.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

119	Case No.:50/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01124/AM08/	RLA File :03/95/040/00515/AM08/	Lic.No/Date:0310441858 05.09.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.				

120	Case No.:51/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deferred and Re-indexed
	HQ File :01/83/050/01125/AM08/	RLA File :03/95/040/00436/AM08/	Lic.No/Date:0310441870 05.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

121	Case No.:39/27/83-ALC1/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01113/AM08/	RLA File :22/24/040/00039/AM08/	Lic.No/Date:2210007031 06.09.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.				

	Case No.:40/27/83-ALC1/2007	Party Name:DSM ANTI-INFECTIVES	Meet No/Date:27/83-ALC1/2007	Status:Transferred
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122		INDIA LTD	10.10.2007	to Different Section
	HQ File :01/83/050/01114/AM08/	RLA File :22/24/040/00037/AM08/	Lic.No/Date:2210007032 06.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

123	Case No.:41/27/83-ALC1/2007	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01115/AM08/	RLA File :22/24/040/00036/AM08/	Lic.No/Date:2210007033 06.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

124	Case No.:42/27/83-ALC1/2007	Party Name:SHIVNATH INDUSTRIES	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01116/AM08/	RLA File :34/24/040/00086/AM08/	Lic.No/Date:3410019572 06.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

125	Case No.:43/27/83-ALC1/2007	Party Name:ALEMBIC LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01117/AM08/	RLA File :34/24/040/00110/AM08/	Lic.No/Date:3410019573 06.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

126	Case No.: 44/27/83-ALC1/2007	Party Name:TECHMENS CHEMICALS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01118/AM08/	RLA File :02/24/040/00165/AM08/	Lic.No/Date:0210103878 06.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Deptt. of DC (SSI). Accordingly the case may be re-listed on 7.11.2007.			

127	Case No.: 45/27/83-ALC1/2007	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01119/AM08/	RLA File :02/24/040/00167/AM08/	Lic.No/Date:0210103887 06.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-V (DES-V) since it not chemical item.			

128	Case No.: 46/27/83-ALC1/2007	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01120/AM08/	RLA File :02/24/040/00160/AM08/	Lic.No/Date:0210103891 06.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-V (DES-V) since it not chemical item.			

129	Case No.: 47/27/83-ALC1/2007	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01121/AM08/	RLA File :02/24/040/00166/AM08/	Lic.No/Date:0210103893 06.09.2007	Defer Date:10.10.2007

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-V (DES-V) since it not chemical item.

130	Case No.: 48/27/83-ALC1/2007	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01122/AM08/	RLA File :31/24/040/00185/AM08/	Lic.No/Date:3110030674 06.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

131	Case No.: 52/27/83-ALC1/2007	Party Name:SIDDHARTH COLORCHEM LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01126/AM08/	RLA File :03/95/040/00483/AM08/	Lic.No/Date:0310441960 06.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

132	Case No.: 53/27/83-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01127/AM08/	RLA File :03/94/040/00576/AM08/	Lic.No/Date:0310441971 06.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

133	Case No.: 54/27/83-ALC1/2007	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01128/AM08/	RLA File :03/94/040/00525/AM08/	Lic.No/Date:0310441978 06.09.2007	Defer Date:10.10.2007

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item

134	Case No.:59/27/83-ALC1/2007	Party Name:GAYATRISHAKTI PAPER & BOARDS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status :Deffered and Re-indexed
	HQ File :01/83/050/01133/AM08/	RLA File :52/24/040/00007/AM08/	Lic.No/Date:5210022058 06.09.2007	Defer Date:07.11.2007
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP . 1. Bifurcation in the qty. of pulp and paper waste. 2. Specification of latex and its DRC. 3. Name of bleaching chemicals. 4. % wastage claimed. 5. Production for last 2 years of item of export under reference and corresponding consumption of raw material duly certified by Central Excise. Accordingly the case may be re-listed on 7.11.2007.			

135	Case No.:60/27/83-ALC1/2007	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status :Deffered and Re-indexed
	HQ File :01/83/050/01134/AM08/	RLA File :52/24/040/00012/AM08/	Lic.No/Date:5210022059 06.09.2007	Defer Date:07.11.2007
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.:63/27/83-ALC1/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status :Deffered and Re-indexed
	HO File :01/83/050/01137/AM08/	RLA File :17/24/040/00062/AM08/	Lic.No/Date:1710001751	Defer

136			06.09.2007	Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

137	Case No.:55/27/83-ALC1/2007	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01129/AM08/	RLA File :03/95/040/00559/AM08/	Lic.No/Date:0310442110 07.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

138	Case No.:56/27/83-ALC1/2007	Party Name:HIKAL LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01130/AM08/	RLA File :03/94/040/00579/AM08/	Lic.No/Date:0310442112 07.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

139	Case No.:57/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01131/AM08/	RLA File :03/95/040/00561/AM08/	Lic.No/Date:0310442131 07.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.:58/27/83-ALC1/2007	Party Name:LUBRIZOL INDIA PRIVATE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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140	HQ File :01/83/050/01132/AM08/	RLA File :03/95/040/00565/AM08/	Lic.No/Date:0310442166 07.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

141	Case No.:61/27/83-ALC1/2007	Party Name:APITHECARY PHARMA PVT LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01135/AM08/	RLA File :09/24/040/00147/AM08/	Lic.No/Date:0910031443 07.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

142	Case No.:62/27/83-ALC1/2007	Party Name:APITHECARY PHARMA PVT LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01136/AM08/	RLA File :09/24/040/00146/AM08/	Lic.No/Date:0910031444 07.09.2007	Defer Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

143	Case No.:64/27/83-ALC1/2007	Party Name:KARNATAKA CHEMSYN LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01138/AM08/	RLA File :07/24/040/00408/AM08/	Lic.No/Date:0710053251 10.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

	Case No.:65/27/83-ALC1/2007	Party Name:HALCYON LABS PVT. LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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144	HQ File :01/83/050/01139/AM08/	RLA File :03/94/040/00315/AM07/	Lic.No/Date:0310442297 10.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

145	Case No.:66/27/83-ALC1/2007	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Approved
	HQ File :01/83/050/01140/AM08/	RLA File :03/94/040/00602/AM08/	Lic.No/Date:0310442302 10.09.2007	Defer Date:
	Decision : The Committee considered the case as per agenda. The representative of Dept. Of IPP present in the meeting and on the basis of his written comments dt. 10.10.2007 the committee decided to approved the case as under:- Item of Export Release Liners (Silicone Coated Paper)-----1 Sq. Meter 38 to 45 GSM Item of Import 1. Glssine and other Glazed Release Base paper-----1.05 Sq. Meter in Jumbo Rolls of 38+/- 10% GSM 2. Silicone Polymer (100% solid)-----2.1 Grams 3. Catalyst for Silicone-----0.126 grams 4. Cross Linker for Silicone-----0.0735 Grams. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:67/27/83-ALC1/2007	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
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146	HQ File :01/83/050/01141/AM08/	RLA File :03/94/040/00580/AM08/	Lic.No/Date:0310442329 10.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

147	Case No.:68/27/83-ALC1/2007	Party Name:AVIK PHARMACEUTICAL LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01142/AM08/	RLA File :03/94/040/00531/AM08/	Lic.No/Date:0310442331 10.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

148	Case No.:69/27/83-ALC1/2007	Party Name:CODEXIS LABORATORIES INDIA PVT.LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01143/AM08/	RLA File :05/24/040/00396/AM08/	Lic.No/Date:0510208776 10.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

149	Case No.:70/27/83-ALC1/2007	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01144/AM08/	RLA File :05/24/040/00232/AM08/	Lic.No/Date:0510208782 10.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .				
1. Specification and sample of plastic comb binders. 2. Sample of export product.				

Accordingly the case may be re-listed on 7.11.2007.

150	Case No.:75/27/83-ALC1/2007	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01149/AM08/	RLA File :52/24/040/00011/AM08/	Lic.No/Date:5210022072 10.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

151	Case No.:71/27/83-ALC1/2007	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01145/AM08/	RLA File :03/94/040/00589/AM08/	Lic.No/Date:0310442435 11.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

152	Case No.:72/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01146/AM08/	RLA File :03/95/040/00570/AM08/	Lic.No/Date:0310442436 11.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

153	Case No.:73/27/83-ALC1/2007	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01147/AM08/	RLA File :03/95/040/00440/AM08/	Lic.No/Date:0310442437 11.09.2007	Defer Date:07.11.2007

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

154	Case No.:74/27/83-ALC1/2007	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01148/AM08/	RLA File :03/95/040/00452/AM08/	Lic.No/Date:0310442440 11.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

155	Case No.:76/27/83-ALC1/2007	Party Name:GLASSTECH INDUSTRIES (INDIA)PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01150/AM08/	RLA File :03/94/040/00520/AM08/	Lic.No/Date:0310442514 11.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm. Accordingly the case may be re-listed on 7.11.2007.			

156	Case No.:77/27/83-ALC1/2007	Party Name:RALLIS INDIA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01151/AM08/	RLA File :03/95/040/00542/AM08/	Lic.No/Date:0310442518 11.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

157	Case No.:78/27/83-ALC1/2007	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01152/AM08/	RLA File :03/94/040/00596/AM08/	Lic.No/Date:0310442602 11.09.2007	Defer Date:07.11.2007

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

Case No.: 79/27/83-ALC1/2007	Party Name:M/S. ITCO INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Approved
HQ File :01/83/050/01153/AM08/	RLA File :07/24/040/00291/AM08/	Lic.No/Date:0710053270 11.09.2007	Defer Date:

Decision :The Committee considered the case as per agenda and in the light of written comments of Deptt. of C&PC (PC Division) forwarded vide their U.O. No. 46011/218/2004-PC.II dated 17.8.2007 and decided to approve this case as under:-

Item of Export

Tube filling compound (Grade ITCOGEL T 250)----- 1kg.

Item of Import

1. Base Oil ----- 0.8870 kg.
2. Thermoplastic Elastomer ----- 0.1010 kg.
3. Antioxidant -----0.0100 kg.

RLA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 80/27/83-ALC1/2007	Party Name:M/S. ITCO INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Case Approved
HQ File :01/83/050/01154/AM08/	RLA File :07/24/040/00340/AM08/	Lic.No/Date:0710053271 11.09.2007	Defer Date:

Decision :The Committee considered the case as per agenda and in the light of written comments of Deptt. of C&PC (PC Division) forwarded vide their U.O. No. 46011/218/2004-PC.II dated 17.8.2007 and decided to approve this case as

under:-

Item of Export

159 Tube filling compound (Grade ITCOGEL T 210)----- 1kg.

Item of Import

1. Polyalphaolefin ----- 0.0500 kg.
2. Base Oil-----0.8350 kg.
2. Thermoplastic Elastomer ----- 0.1000 kg.
3. Antioxidant -----0.0100 kg.

RLA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.

160	Case No.:81/27/83-ALC1/2007	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01155/AM08/	RLA File :03/95/040/00513/AM08/	Lic.No/Date:0310442627 11.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

161	Case No.:82/27/83-ALC1/2007	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01156/AM08/	RLA File :07/24/040/00422/AM08/	Lic.No/Date:0710053281 11.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

162	Case No.:83/27/83-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01157/AM08/	RLA File :03/94/040/00598/AM08/	Lic.No/Date:0310442663 11.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

163	Case No.:84/27/83-ALC1/2007	Party Name:CODEXIS LABORATORIES INDIA PVT.LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01158/AM08/	RLA File :05/24/040/00426/AM08/	Lic.No/Date:0510208879 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

164	Case No.:85/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01159/AM08/	RLA File :03/95/040/00555/AM08/	Lic.No/Date:0310442762 12.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

165	Case No.:86/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01160/AM08/	RLA File :03/95/040/00239/AM08/	Lic.No/Date:0310442777 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

166	Case No.:87/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01161/AM08/	RLA File :03/95/040/00262/AM08/	Lic.No/Date:0310442793 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

167	Case No.:88/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01162/AM08/	RLA File :03/95/040/01223/AM07/	Lic.No/Date:0310442803 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

168	Case No.:89/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01163/AM08/	RLA File :03/95/040/01158/AM07/	Lic.No/Date:0310442815 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

169	Case No.:90/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01164/AM08/	RLA File :03/95/040/01278/AM07/	Lic.No/Date:0310442823 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

170	Case No.: 91/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01165/AM08/	RLA File :03/95/040/00313/AM08/	Lic.No/Date:0310442832 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

171	Case No.: 102/27/83-ALC1/2007	Party Name:CIBA SPECIALTY CHEMICALS (INDIA) LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01176/AM08/	RLA File :17/24/040/00065/AM08/	Lic.No/Date:1710001752 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

172	Case No.: 103/27/83-ALC1/2007	Party Name:CIBA SPECIALTY CHEMICALS (INDIA) LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01177/AM08/	RLA File :17/24/040/00066/AM08/	Lic.No/Date:1710001753 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

173	Case No.: 104/27/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01178/AM08/	RLA File :17/24/040/00052/AM08/	Lic.No/Date:1710001756 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

174	Case No.: 105/27/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01179/AM08/	RLA File :17/24/040/00054/AM08/	Lic.No/Date:1710001757 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

175	Case No.: 106/27/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01180/AM08/	RLA File :17/24/040/00056/AM08/	Lic.No/Date:1710001759 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

176	Case No.: 107/27/83-ALC1/2007	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01181/AM08/	RLA File :17/24/040/00057/AM08/	Lic.No/Date:1710001760 12.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007			

177	Case No.: 92/27/83-ALC1/2007	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01166/AM08/	RLA File :03/94/040/00529/AM08/	Lic.No/Date:0310442932 13.09.2007	Defer Date:07.11.2007
	Decision :			

178	Case No.:100/27/83-ALC1/2007	Party Name:GANGA RASA YANIE P. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01174/AM08/	RLA File :03/94/040/00494/AM08/	Lic.No/Date:0310443002 13.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Ch.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

179	Case No.:108/27/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01182/AM08/	RLA File :17/24/040/00067/AM08/	Lic.No/Date:1710001761 13.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Ch.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

180	Case No.:109/27/83-ALC1/2007	Party Name:VIC INDUSTRIES,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01183/AM08/	RLA File :17/24/040/00058/AM08/	Lic.No/Date:1710001762 13.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Ch.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

181	Case No.:110/27/83-ALC1/2007	Party Name:KALPSUTRA CHEMICALS PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01184/AM08/	RLA File :03/94/040/00470/AM08/	Lic.No/Date:0310443073 13.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Ch.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

182	Case No.:93/27/83-ALC1/2007	Party Name:SOLARIS CHEMTECH LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01167/AM08/	RLA File :34/24/040/00119/AM08/	Lic.No/Date:3410019636 14.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Ch.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

183	Case No.:94/27/83-ALC1/2007	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01168/AM08/	RLA File :34/24/040/00082/AM08/	Lic.No/Date:3410019647 14.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

184	Case No.:95/27/83-ALC1/2007	Party Name:KDAC CHEM PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01169/AM08/	RLA File :34/24/040/00120/AM08/	Lic.No/Date:3410019648 14.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

185	Case No.:96/27/83-ALC1/2007	Party Name:JOHNSON MATTHEY INDIA PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01170/AM08/	RLA File :05/24/040/00491/AM08/	Lic.No/Date:0510209009 14.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

186	Case No.: 97/27/83-ALC1/2007	Party Name:JOHNSON MATTHEY INDIA PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/83/050/01171/AM08/	RLA File :05/24/040/00490/AM08/	Lic.No/Date:0510209010 14.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

187	Case No.: 98/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01172/AM08/	RLA File :09/24/040/00258/AM08/	Lic.No/Date:0910031511 14.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item.			

188	Case No.: 99/27/83-ALC1/2007	Party Name:FMC INDIA PRIVATE LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/83/050/01173/AM08/	RLA File :07/24/040/00433/AM08/	Lic.No/Date:0710053369 14.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

189	Case No.: 101/27/83-ALC1/2007	Party Name:DOCTORSORGANIC CHEMICALS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/83/050/01175/AM08/	RLA File :26/24/040/00002/AM08/	Lic.No/Date:2610006381 14.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Ch.Div.)..Accordingly the case may be re-listed on 7.11.2007.			

190	Case No.:111/27/83-ALC1/2007	Party Name:CIPLA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01185/AM08/	RLA File :03/94/040/00622/AM08/	Lic.No/Date:0310443342 17.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

191	Case No.:112/27/83-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01186/AM08/	RLA File :03/94/040/00623/AM08/	Lic.No/Date:0310443350 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

192	Case No.:113/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01187/AM08/	RLA File :03/95/040/01409/AM07/	Lic.No/Date:0310443354 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.11.2007.			

193	Case No.:114/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01188/AM08/	RLA File :03/95/040/01425/AM07/	Lic.No/Date:0310443356 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 7.11.2007.			

194	Case No.:115/27/83-ALC1/2007	Party Name:WANKSONS CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01189/AM08/	RLA File :03/95/040/00562/AM08/	Lic.No/Date:0310443364 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

195	Case No.:116/27/83-ALC1/2007	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01190/AM08/	RLA File :03/95/040/00584/AM08/	Lic.No/Date:0310443365 17.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

196	Case No.:117/27/83-ALC1/2007	Party Name:JOLLY BOARD LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01191/AM08/	RLA File :03/94/040/00631/AM08/	Lic.No/Date:0310443422 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm. Accordingly the case may be re-listed on 7.11.2007.			

197	Case No.:119/27/83-ALC1/2007	Party Name:BHARAT PETROLEUM CORPORATION LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01193/AM08/	RLA File :03/94/040/00112/AM08/	Lic.No/Date:0310443251 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm. Accordingly the case may be re-listed on 7.11.2007.			

198	Case No.:120/27/83-ALC1/2007	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01194/AM08/	RLA File :03/95/040/00589/AM08/	Lic.No/Date:0310443252 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

199	Case No.:121/27/83-ALC1/2007	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01195/AM08/	RLA File :03/95/040/00407/AM08/	Lic.No/Date:0310443255 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

200	Case No.:122/27/83-ALC1/2007	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01196/AM08/	RLA File :34/24/040/00122/AM08/	Lic.No/Date:3410019656 17.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

201	Case No.:118/27/83-ALC1/2007	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01192/AM08/	RLA File :03/94/040/00613/AM08/	Lic.No/Date:0310443470 18.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

202	Case No.:124/27/83-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01198/AM08/	RLA File :09/24/040/00193/AM08/	Lic.No/Date:0910031549 18.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

203	Case No.:125/27/83-ALC1/2007	Party Name:EXPO FINE CHEMICAL INDUSTRIES	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01199/AM08/	RLA File :24/24/040/00005/AM08/	Lic.No/Date:2410019622 18.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

204	Case No.:126/27/83-ALC1/2007	Party Name:ROHA DYE CHEM PVT. LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01200/AM08/	RLA File :03/95/040/00468/AM08/	Lic.No/Date:0310443502 18.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

205	Case No.:127/27/83-ALC1/2007	Party Name:ROHA DYE CHEM PVT. LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01201/AM08/	RLA File :03/95/040/00340/AM08/	Lic.No/Date:0310443506 18.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

206	Case No.:128/27/83-ALC1/2007	Party Name:ROHA DYE CHEM PVT. LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01202/AM08/	RLA File :03/95/040/00539/AM08/	Lic.No/Date:0310443510 18.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

207	Case No.:129/27/83-ALC1/2007	Party Name:CIPLA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01203/AM08/	RLA File :03/94/040/00632/AM08/	Lic.No/Date:0310443548 18.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

208	Case No.:130/27/83-ALC1/2007	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01204/AM08/	RLA File :03/94/040/00561/AM08/	Lic.No/Date:0310443563 18.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

209	Case No.:132/27/83-ALC1/2007	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01206/AM08/	RLA File :05/24/040/00489/AM08/	Lic.No/Date:0510209150 18.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it			

is drug item

210	Case No.:123/27/83-ALC1/2007	Party Name:BODAL CHEMICALS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Approved
	HQ File :01/83/050/01197/AM08/	RLA File :08/24/040/00156/AM08/	Lic.No/Date:0810067239 19.09.2007	Defer Date:
	Decision : This case will be processed manually.			

211	Case No.:131/27/83-ALC1/2007	Party Name:RESONANCE SPECIALITY CHEMICALS PRIVATE LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01205/AM08/	RLA File :02/24/040/00153/AM08/	Lic.No/Date:0210104127 19.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

212	Case No.:133/27/83-ALC1/2007	Party Name:LUPIN LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01207/AM08/	RLA File :03/95/040/00598/AM08/	Lic.No/Date:0310443651 19.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

213	Case No.:134/27/83-ALC1/2007	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01208/AM08/	RLA File :03/94/040/00607/AM08/	Lic.No/Date:0310443695 19.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

214	Case No.:135/27/83-ALC1/2007	Party Name:RISHI CHEMICAL WORKS PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01209/AM08/	RLA File :02/24/040/00173/AM08/	Lic.No/Date:0210104239 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

215	Case No.:136/27/83-ALC1/2007	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01210/AM08/	RLA File :03/95/040/00607/AM08/	Lic.No/Date:0310443720 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o IPP Accordingly the case may be re-listed on 7.11.2007.			

216	Case No.:137/27/83-ALC1/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01211/AM08/	RLA File :03/94/040/00636/AM08/	Lic.No/Date:0310443728 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

217	Case No.:138/27/83-ALC1/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01212/AM08/	RLA File :03/94/040/00629/AM08/	Lic.No/Date:0310443730 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

218	Case No.:139/27/83-ALC1/2007	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01213/AM08/	RLA File :03/95/040/00596/AM08/	Lic.No/Date:0310443734 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

219	Case No.:140/27/83-ALC1/2007	Party Name:S.B.S.COLORES & CHEMIQUES PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01214/AM08/	RLA File :03/95/040/00346/AM07/	Lic.No/Date:0310443739 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

220	Case No.:141/27/83-ALC1/2007	Party Name:SUJATA CHEMICALS	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01215/AM08/	RLA File :34/24/040/00125/AM08/	Lic.No/Date:3410019682 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

221	Case No.:145/27/83-ALC1/2007	Party Name:ARASS EXPORTS	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01219/AM08/	RLA File :03/94/040/00202/AM08/	Lic.No/Date:0310443912 20.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o IPP Accordingly the case may be re-listed on 7.11.2007.			

222	Case No.:142/27/83-ALC1/2007	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01216/AM08/	RLA File :02/24/040/00176/AM08/	Lic.No/Date:0210104316 21.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

223	Case No.:144/27/83-ALC1/2007	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01218/AM08/	RLA File :03/94/040/01388/AM07/	Lic.No/Date:0310443945 21.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

224	Case No.:143/27/83-ALC1/2007	Party Name:R.K.INDUSTRIES,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Case Approved
	HQ File :01/83/050/01217/AM08/	RLA File :08/24/040/00161/AM08/	Lic.No/Date:0810067346 24.09.2007	Defer Date:
	Decision : This case will be process manually as there is not data generated by server.			

225	Case No.:146/27/83-ALC1/2007	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01220/AM08/	RLA File :03/94/040/00620/AM08/	Lic.No/Date:0310444040 24.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

226	Case No.:147/27/83-ALC1/2007	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01221/AM08/	RLA File :03/95/040/00566/AM08/	Lic.No/Date:0310444051 24.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

227	Case No.:148/27/83-ALC1/2007	Party Name:UNICAT CHEMICALS PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01222/AM08/	RLA File :03/95/040/00614/AM08/	Lic.No/Date:0310444115 24.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

228	Case No.:149/27/83-ALC1/2007	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01223/AM08/	RLA File :34/24/040/00131/AM08/	Lic.No/Date:3410019692 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

229	Case No.:150/27/83-ALC1/2007	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01224/AM08/	RLA File :34/24/040/00132/AM08/	Lic.No/Date:3410019693 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

230	Case No.:151/27/83-ALC1/2007	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01225/AM08/	RLA File :34/24/040/00134/AM08/	Lic.No/Date:3410019694 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

231	Case No.:152/27/83-ALC1/2007	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01226/AM08/	RLA File :34/24/040/00138/AM08/	Lic.No/Date:3410019696 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

232	Case No.:153/27/83-ALC1/2007	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01227/AM08/	RLA File :34/24/040/00139/AM08/	Lic.No/Date:3410019697 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

233	Case No.:154/27/83-ALC1/2007	Party Name:ALEMBIC LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01228/AM08/	RLA File :34/24/040/00140/AM08/	Lic.No/Date:3410019698 25.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

234	Case No.:155/27/83-ALC1/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01229/AM08/	RLA File :03/94/040/00565/AM08/	Lic.No/Date:0310444162 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

235	Case No.:156/27/83-ALC1/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01230/AM08/	RLA File :03/94/040/00527/AM08/	Lic.No/Date:0310444163 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

236	Case No.:157/27/83-ALC1/2007	Party Name:HIKAL LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01231/AM08/	RLA File :03/94/040/00635/AM08/	Lic.No/Date:0310444169 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

237	Case No.:158/27/83-ALC1/2007	Party Name:HIKAL LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01232/AM08/	RLA File :03/94/040/00625/AM08/	Lic.No/Date:0310444177 25.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

238	Case No.:159/27/83-ALC1/2007	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01233/AM08/	RLA File :03/95/040/00575/AM08/	Lic.No/Date:0310444199 25.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

239	Case No.:160/27/83-ALC1/2007	Party Name:CIPLA LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01234/AM08/	RLA File :03/94/040/00658/AM08/	Lic.No/Date:0310444208 25.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

240	Case No.:164/27/83-ALC1/2007	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01238/AM08/	RLA File :11/24/040/00028/AM08/	Lic.No/Date:1110016033 25.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

241	Case No.:161/27/83-ALC1/2007	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01235/AM08/	RLA File :02/24/040/00175/AM08/	Lic.No/Date:0210104458 26.09.2007	Defer Date:07.11.2007

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

242	Case No.:162/27/83-ALC1/2007	Party Name:SRI KRISHNA DRUGS LIMITED.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01236/AM08/	RLA File :09/24/040/00148/AM08/	Lic.No/Date:0910031616 26.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

243	Case No.:163/27/83-ALC1/2007	Party Name:SRI KRISHNA DRUGS LIMITED.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01237/AM08/	RLA File :09/24/040/00145/AM08/	Lic.No/Date:0910031618 26.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

244	Case No.:165/27/83-ALC1/2007	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01239/AM08/	RLA File :05/24/040/00519/AM08/	Lic.No/Date:0510209543 26.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

245	Case No.:170/27/83-ALC1/2007	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01244/AM08/	RLA File :22/24/040/00042/AM08/	Lic.No/Date:2210007091	Defer

245			26.09.2007	Date:10.10.2007
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item				

246	Case No.:166/27/83-ALC1/2007	Party Name:ABHILASH CHEMICALS PVT. LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01240/AM08/	RLA File :04/24/040/00217/AM08/	Lic.No/Date:0410091232 27.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

247	Case No.:167/27/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01241/AM08/	RLA File :17/24/040/00069/AM08/	Lic.No/Date:1710001770 27.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

248	Case No.:168/27/83-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01242/AM08/	RLA File :17/24/040/00070/AM08/	Lic.No/Date:1710001771 27.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.:169/27/83-ALC1/2007	Party Name:HIND SUTER SHELLAC P.LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HO File :01/83/050/01243/AM08/	RLA File :02/24/040/00156/AM08/	Lic.No/Date:0210104547	Defer

249			27.09.2007	Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

250	Case No.:171/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01245/AM08/	RLA File :05/24/040/00376/AM08/	Lic.No/Date:0510209637 27.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

251	Case No.:172/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01246/AM08/	RLA File :05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

252	Case No.:173/27/83-ALC1/2007	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01247/AM08/	RLA File :05/24/040/00486/AM08/	Lic.No/Date:0510209640 27.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.:174/27/83-ALC1/2007	Party Name:ACTIVE CARBON INDIA PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HO File :01/83/050/01248/AM08/	RLA File :09/24/040/00228/AM08/	Lic.No/Date:0910031658	Defer

253			28.09.2007	Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

254	Case No.: 175/27/83-ALC1/2007	Party Name:RASHMI PHARMA PVT LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01249/AM08/	RLA File :09/24/040/00282/AM08/	Lic.No/Date:0910031661 28.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

255	Case No.: 176/27/83-ALC1/2007	Party Name:RASHMI PHARMA PVT LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Transferred to Different Section
	HQ File :01/83/050/01250/AM08/	RLA File :09/24/040/00281/AM08/	Lic.No/Date:0910031662 28.09.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

256	Case No.: 177/27/83-ALC1/2007	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
	HQ File :01/83/050/01251/AM08/	RLA File :09/24/040/00263/AM08/	Lic.No/Date:0910031665 28.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

	Case No.: 178/27/83-ALC1/2007	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status: Deffered and Re-indexed
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257	HQ File :01/83/050/01252/AM08/	RLA File :09/24/040/00254/AM08/	Lic.No/Date:0910031666 28.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

258	Case No.:179/27/83-ALC1/2007	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01253/AM08/	RLA File :09/24/040/00267/AM08/	Lic.No/Date:0910031668 28.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

259	Case No.:180/27/83-ALC1/2007	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01254/AM08/	RLA File :02/24/040/00179/AM08/	Lic.No/Date:0210104675 28.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.				

260	Case No.:181/27/83-ALC1/2007	Party Name:PARAS OFFSET PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01255/AM08/	RLA File :05/24/040/00505/AM08/	Lic.No/Date:0510209741 28.09.2007	Defer Date:07.11.2007
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of following information from the firm, as per the written comments dt. 10.10.2007 from Deptt. of IPP .				
1. Type of paper and paper board to be imported under coated or uncoated if both bifurcation in qty. of the same.				

Accordingly the case may be re-listed on 7.11.2007.

261	Case No.:182/27/83-ALC1/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01256/AM08/	RLA File :03/94/040/00581/AM08/	Lic.No/Date:0310444636 28.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

262	Case No.:183/27/83-ALC1/2007	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01257/AM08/	RLA File :05/24/040/00521/AM08/	Lic.No/Date:0510209766 28.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

263	Case No.:184/27/83-ALC1/2007	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01258/AM08/	RLA File :03/94/040/00599/AM08/	Lic.No/Date:0310444643 28.09.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

264	Case No.:185/27/83-ALC1/2007	Party Name:MERCK LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01259/AM08/	RLA File :03/95/040/00404/AM08/	Lic.No/Date:0310444678 28.09.2007	Defer Date:10.10.2007

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item

265	Case No.:186/27/83-ALC1/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01260/AM08/	RLA File :03/94/040/00652/AM08/	Lic.No/Date:0310444698 01.10.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

266	Case No.:187/27/83-ALC1/2007	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01261/AM08/	RLA File :03/94/040/00647/AM08/	Lic.No/Date:0310444699 01.10.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

267	Case No.:188/27/83-ALC1/2007	Party Name:K.V.FIRE CHEMICALS (I)PVT.LTD.	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01262/AM08/	RLA File :03/94/040/00487/AM08/	Lic.No/Date:0310444703 01.10.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

268	Case No.:189/27/83-ALC1/2007	Party Name:KESHA VA ORGANICS PVT. LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01263/AM08/	RLA File :03/94/040/00595/AM08/	Lic.No/Date:0310444705 01.10.2007	Defer Date:07.11.2007

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.

269	Case No.:190/27/83-ALC1/2007	Party Name:SUPARNA CHEMICALS LTD.,	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Deffered and Re-indexed
	HQ File :01/83/050/01264/AM08/	RLA File :03/95/040/00640/AM08/	Lic.No/Date:0310444713 01.10.2007	Defer Date:07.11.2007
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 7.11.2007.			

270	Case No.:191/27/83-ALC1/2007	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:27/83-ALC1/2007 10.10.2007	Status:Transferred to Different Section
	HQ File :01/83/050/01265/AM08/	RLA File :04/24/040/00235/AM08/	Lic.No/Date:0410091280 01.10.2007	Defer Date:10.10.2007
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) because it is drug item			

Date:18.01.2008

Place:New Delhi

S.S.Mohan

Foreign Trade Development Officer